CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 17TH DAY OF AUGUST, 2000

Original Application No.1005 of 1999

CORAM:

down

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MR.S.DAYAL, MEMBER (A)

- Daya Shanker Tripathi, a/a 53 years Son of Late R.G.Tripathi, Presently posted as Chief Telegraph Master(Tech), in the office of Central Telegraph Office, Kanpur.
- Bhagirath,a/a58 years Son of Sri Chhanga Lal presently posted as CSS in the office of Central Telegraph, Kanpur.
- Ram Lout,a/a 57 years Son of Sri Ram Adhar, presently posted as CSS.in the office of C.T.O Kanpur
- 4. R.S.Tripathi, a/a/58 years, Son of Late Prayag Dutt, presently posted as CTM in the office of Divisional Telegraph office, Nayaganj, kanpur.
- Maiya Din,a/a 54 years, Son of Late Prabhu Charan, presently posted as CTM in the office of Central Telegraph Office, Kanpur.
- 6. B.L.Uttam, a/a 53 years Son of Sri raghu nanda, presently posted as CSS in the office of CTO, Kanpur.
- 7. Abhilash Singh, a/a 57 years, Son of Sri Mahipal Singh, presently posted as STOA(T) CTm in the office of CTO, Kanpur.
- R.S. Verma, a/a 56 years, Son of Late Lalmani Ji Pathak presently posted as ... in the office of CTO, Kanpur.
- 9. K.M.Pathak,a/a 55 years, Son of
 Late R.N.Pathak, presently posted as DTO
 kanpur Employment exchange.
- 10. P.C.Tripathi, a/a 55 years, Son of Late Avadh Narain Tripathi Presently posted as CTM, in the office of CTO, Kanpur.
- 11. R.C.gupta,a/a 56 years, Son of Sri Sunder Lal Gupta, presently posted as CTM in the office of CTO Kanpur.

...p2

- 12. S.L.Kushwaha,a/a 53 years, Son of Late Baijnath, presently posted as CTM in the office of CTO, Kanpur.
- 13. R.K.Singh, a/a 57 years, Son of Sri S.K.Singh, presently posted as CTM in the office of CTO, Kanpur.
- 14. R.B.Pathak, a/a 57 years Son of Late Lalmani Ji Pathak, presently posted as TM(Tech) in the office of CTO, Kanpur.
- 15. S.N.Tripathi, a/a 52 years, Son of Sri M.Tripathi, presently posted as Sr.TOA(Tech)CTM posted in the office of Divisional Telegraph Office, Kanpur.
- 16. Surendra Kumar Shukla, a/a 56 years
 Son of Sri Surya Kumar Shukla, posted as CTM in the office of CTO, Kanpur.
- 17. Jaipal singh, a/a 56years, Son of Sri hakim Singh, presently posted as CTM, in the office of CTO, Kanpur.
- 18. Pravin Chandra, A/a 54 years Son of Late Sri B.L.Srivastava, posted as CTM in the office of CTO, Kanpur.
- 19. Shiv Murat Tripathi, a/a 56 years Son of Late Guru prasad Tripathi posted as Chief Telegraph Master, in the office of CTO, Kanpur.
- 20. R.P.Singh, a/a 58 years, presently posted as SRTO(Tech) in the office of CTO, Kanpur.
- 21. M.P.Sharma, a/a 55 years, son of Late Sri Ram prasad Sharma presently posted as CTM in the office of CTO, Kanpur.

Along with

Original Application No. 912 of 1999

 Ram Sajiwan Shukla, son of Late Shri Ram harsh shukla

Assistant to

- 2. Kanhaiya Lal, son of Lare Shri Rajju
- 3. Sangam lal Gupta, son of Shri Lala Ram Gupta
 - 4. Ram milan, son of Late Shri Vishwa Nath
 - 5. Hasan Ahmad, son of Late Shri Ali Ahmed
 - Rajendra prasad Jaiswal, son of Late Shri Sangam Lal Jaiswal

- Riyaz Ahmad, son of Shri Abdulla All Chief Section Supervisors in Central Telegraph Office, Allahabad.
- Deo Narain Dwivedi, son of Late Shri Ram Sumer Dwivedi.
- Mohd.Walid Ansari, son of Late Shri Mohd. Fahim Ansari.
- 10. Sharma Raj yadav, son of late ShriBhawani prasad Yadav
- 11. Dev Vrat Sharma, son of late Shri Mohan Lal Sharma
- 12. Kashi Prasad, son of Late Shri Murari
- 13. Nand Lal Ram, son of Late Shri Algu Ram
- 14. Ram Dhani, son of Late Shri Nanhaku Lal
- 15. Mangala Prasad, son of Late Shri Vishnu nath
- 16. Udai pal, son of Shri Shiv Balak ram Applicants no. 8 to 16 all Chief Telegraph Masters in Central Telegraph Office, Allahabad.

Original Application No.1027/99

- Bageshwar Singh a/a 57 years Son of Shri Purushottam Singh
- B.S.Yadav,a/a 57 years Son of Late K.P.Yadav
- Lallan Prasad Singh, a/a 58 years Son of Shri Babu Lal,
- Onkar Nath Pathak, a/a 56 years Son of Lare Ram Bilan Pathak
- N.L.Srivastava, a/a 56 years Son of Late Banarsi Lal
- 6. Bashist Narayan Singh,a/a 57 years Son of Late Lal bahadur Singh
- 7. S.M.Srivastava,a/a 58 years Son of Shri B.B.Sinha
- 8. Mahadeo Singh,a/a 58 years Son of Sri Ram Lakhan Singh
- 9. Gupteshwar Nath,a/a 54 years Son of Late Bankey Behari Lal

 - 12. Manbodh Pandiya,a/a 56 years Son of Late Shivlakhan Pandey



13.

- 13. Jwala Prasad Gupta, a/a 56 years Son of Late Mahadeo Prasad
- 14. M.S.Yadav,a/a 54 years Son of Sri Vikram Singh Yadav
- 15. Shamim Ahmed Ansari, a/a 51 years S/o Late Nisar Ahmed
- 16. Mangal Prasad.a/a 53 years Son of Late Sohan lal

All working as Chief Telegraph Master In Central Telegraph Office, Varanasi.

Original Application No.1072 of 1999

- Islam beg,a/a 56 years
 Son of Late Sri Huggin
 CTM,Telegraph Office,Jhansi
- Luxman Das Khatri, a/a 58 years Son of LateRamanlal Khatri CTM, Telegraph Office, Lalitpur
- 3. Than Singh,a/a 58 years Son of Sri Ziledar Singh, presently posted as CTM, Etawah

Original Application No.1095 of 1999

- Magghu prasad Tewari, a/a 56 years Son of Late Ganga Prasad Tewari posted as Chief Section Supervisor In the office of Telecom Divisional Engineer, Jaunpur.
- 2. Radhey shyam Gupta-II,a/a 57 years Son of Late Baij Nath gupta posted as CTM, Telegraph Office, Jaunpur.
- 3. Kripa Shanker Dwivedi,a/a 56 years Son of Sri R.P.Dwivedi presently posted as CTM, Telegraph Office, Jaunpur.

Original Application No.1226 of 1999

- R.P.Singh,a/a 56 years
 Son of Late Ramvibhooti Singh
 C.T.M, Central Telegraph Office,
 Gorakhpur.
- M.M.Tripathi, a/a 55 years S/o Sri D.R.Mani Tripathi posted as CTM, In C.T.O, Gorakhpur.
- 3. Dhruwa Ji,a/a 55 years
 Son of Shri Sheopujan Tiwari
 Posted as CTM, in the office of
 C.T.O., Gorkhpur
- 4. Pyare Lal,a/a 53 years Son of Sri Churni Lal, CTM,in the office of C.T.O Gorakhpur

1

ar and topograph into a set the top of

..p5

- 5. C.B.Bhatt,a/a 55 years Son of Sri R.S.Bhatt posted as CTM, in the Office of CTO,Gorakhpur.
- 6. Motilal,a/a 54 years
 Son of Late Sri Ayodhya, posted as
 Chief Section Supervisor, in the
 office of CTO,Gorakhpur.
- 7. S.N.Singh, a/a/ 53 years
 Son of Sri Vikram Singh posted
 as CSS in the office of CTO, Gorakhpur.
- 8. S.P.Singh, a/a 53 years
 Son of Late Sri Ram Lal Singh posted as CSS in the office of CTO, Gorakhpur.
- 9. Mushtaque Ali, a/a 6l years(Retd) Son of Sri lohiuddin Khan posted as CSS, in the office of CTO Gorakhpur
- 10. S.R.Yadav,a/a 57 years
 Son of Sri baldeo Prasad posted as
 CTM, in the office of Divisional
 Telecom office, Lakhimpur Kheri
- 11. kailash Singh,a/a 55 years
 Son of Late Sri Suba Singh posted as
 Telegraph Master(Tech) in the office of
 CTO,Deoria

Original Application No.1227 of 1999

- Ram Sunder Tripathi, a/a 56 years son of Late N.L.Tripathi
- 2. G.P.Awasthi, a/a 53 years Son of Late Guru Prasad Awasthi
- R.P.Tiwari,a/a 52 years Son of Sri Ravindra Narain Tiwari
- 4. A.K.Awasthi,a/a 54 years Son of Late R.K.Awasthi
- S.K.Shukla,a/a 52 years
 Son of Late Chandrika Prasad Shukla
- 6. Durga Shanker Mishra,a/a 58 years Son of Late C.K.Mishra
- K.K.Pandey, a/a 54 years Son of Sri Chandra Shekhar Pandey
- R.A.Kanojia,a/a 57 years
 Son of Sri Bal Krishna Kanojia
- Girja Shanker Yadav,a/a 56 years, Son of Sri lala Ram

All are posted as Technical Supervisor in the office of CTO, Kanpur.

AF APP TORNOGEN THERE A SERVICE IN

..p6

Original Application No.1228 of 1999

- 1. All India Telecom Employees Union Class III U.P.(East) Circle Lucknow through its Circle Secretary, P.O.Compound Kanpur.
- 2. Babu lal, son of Late Lala
- 3. J.N. Tripathi, S/o Late J.P. Tripathi
- 4. Smt.P.U.Mehra(Rawal)
 W/o kuldeep Kumar Rawal

All posted as Chief Telecom Supervisors in the office of General Manager Telecom Department, Allahabad.

- 5. Smt. Sukhda Shukla
- 6. Smt. Asha Lata

Both posted as Chief Telecom Supervisors in the office of General Manager Telecom Department Kanpur.

- 7. S.P.Pandey
 posted as Telecom Office Asstt. in the
 office of General Manager, Telecom
 Department, Allahabad.
- K.P.Singh, posted as Telecom Office Asstt. in the Office of G.M, Telecom Deptt.Lucknow.
- T.A.Siddiqui, posted as Technician in the office of G.M, Telecom Deptt. Kanpur.
- Mohd.Idris, posted as Technician in the opffice of G.M., Telecom Deptt, Allahabad.

Original Application No.1281 of 1999

- l. Jagpati ram,a/a 54 years Son of Late Awadhu Ram
- 2. Tilakdhari,a/a 58 years Son of Late Sakaldip Yadav

Both are presently working as Chief Telegraph Master, in the office of Telecom District Manager, Azamgarh.

Original Application No.1374 of 1999

- Suresh chandra Srivastava II Son of Late Jagat Bahadur Srivastava posted as Chief Telecom Supervisor
- Shri Ram Dhir Singh, son of Late Birju Singh posted as Chief Telecom Supervisor, in the office of SDE,E/10B, Muthiganj, Allahabad

R

..p7

Original Application no.1383 of 1999

Dashrath Ram,aged about 55 years s/o Late Shri Sarju ram R/o village and Post,Bandi kala Mohamdabad, Gobna, district Mau.

Original Application no.1384 of 1999

C.S.Kushwaha,aged about 50 years S/o late Shri Sukh Ram kushwaha R?O Village Sonwal, Post Andharipur District Ghazipur.

Original Application No.1273 of 1999

- Ram Uchhah Singh,a/a 59 years Son of Sri Brij Raj singh
- Ram dulare Prasad, a/a 56 years Son of Late Siddhu Das
- Shyam Narain,a/a 56 years Son of Sri tameshwar
- Nityanand Ram, a/a 57 years
 S/o Sri Ram Nagina Ram
- Kapildev mani Tripathi, a/a 56 years Son of Sri Tirathram Mani Tripathi
- 6. Ram Sanwar Singh, a/a 57 years Son of Late Basdeo Singh
- 7. Abdur Rahman,a/a 55 years Son of Late Mansoor Ali
- 8. Chandrabhan,a/a 57 years Son of Late Sri Dwarika Prasad
- Masiuddin,a/a 57 years Son of Sri Sajid Khan
- 10. Vishwanath prasad, a/a 57 years
 Son of Late Padarath prasad
- 11. Ramanuj Ram yadav,a/a 54 years Son of Sri Ram yash yadav
- 12. Garjoo Ram, a/a 54 years Son of Late Sri Dukhi ram
- 13. kshiteshwar Prasad,a/a 53 years Son of Late Ram Samujh Shukla
- 14. Ram Dhani Shukla,a/a 54 years Son of Late Ram Samujh Shukla
- 15. Ramagya Singh,a/a 54 years Son of Sri Gaya Pd.Singh
- 16. Ram jiut,a/a54 years Son of Sri Ram lagan

1

Abe indepent there sell give as

...p8

- 17. Mohd.Hussain ,a/a 56 years son of Late Sri Namdar Khan
- 18. Noor Mohd.Khan,a/a 53 years Son of Late Haji Rahman Ali Khan
- 19. Dashrath Ram, a/a 53 years Son of Late Gajadhar Ram
- 20. Hari krishna Gupta,a/a 57 years Son of Sri raj Kishore Gupta
- 21. Dhruwa Singh,a/a 55 years Son of Sri Ghuran Singh
- 22. Indrajit Dubey, a/a 54 years Son of Late Bindeshwari Dubey
- 23. Ram Niwas Prasad, a/a 56 years
 Son of Late Yamuna Prasad
- 24. Shripati Yadav,a/a 58 years Son of Sri Ramdaur
- 25. Raghav Sharan Srivastava, a/a53 years Son of Sri Lalta Pd.Lal.
- 26. Ambika Prasad Singh, a/a 57 years Son of Late Thakur Singh
- 27. Akshaibar Pd.mishra,a/a 57 years Son of Late Ram Bharose Mishra
- 28. Ram kewal prasad ,a/a 55 years Son of Sri Churamani

All presently working as Chief Section Supervisors(Phones) In the office of General Manager Telecom District Gorakhpur.

.... Applicants

(By Advs:S/ShriH.N.Tripathi,Sudhir Agrawal,

H.S.Srivastava & A.K.Dave)

Versus

- Union of India through the Secretary Ministry of Telecommunication Door Sanchar Bhawan, New Delhi.
- The Director General, Tele-communication, Door Sanchar Bhawan, New Delhi.

..p9

- 3. Dy.Director (Personnel) in the office of Dy.Director General, Tele-Communication, Door Sanchar Bhawan New Delhi.
- Dy.General Manager(Admn)
 Office of Chief General Manager Telecom (U.P.East) Circle, Lucknow.
- 5. The General Manager Tele-communication District Kanpur.
- 6. The Dy.General Manager(Admn) Office of General Manager, Telecommunication, District Kanpur.

... Respondents

(By Advs: S/Shri Amit Sthalekar & A.K.Mallick)

ORDER(Oral)

(By Mon.Mr.Justice R.R.K.Trivedi, V.C.)

In all the aforesaid applications the questions of law and fact are similar and all the applications can be appropriately decided by a common order, against which learned counsel for the parties have no objection.

The facts giving rise to the aforesaid applications are that the applicants are serving in the Department of Tele-communication in Grade 'B'posts.. by order dated 20.4.1999(Annexure Al) Govt. of India revised the pay scales of group 'B' posts. The clause 2(i) of the aforesaid order applicable to the applicants is being reproduced hereunder:-

2(i) The officials who after getting qualified and trained enter the restructured cadre before completion of 16 years of service in pre-restructured cadre shall be placed in the pay scale indicated below on completion of 16 years of total service including that rendered in the pre-structured cadre provided that he/she has put in minimum of 4 years of service (including officiating spell) in the restructured cadre.

2-9

...pl0

In pursuance of the aforesaid order dated 20.4.1999 the pay scales of the applicants were revised and they were paid the revised pay scales. respondents, however by the impugned orders have cancelled the aforesaid order dated 20.4.1999. The order was cancelled and it was provided that the service rendered by the applicants in pre-restructured cadre shall not be counted for computing the period of 16 years necessary for giving the revised pay scale. The respondents have also directed to recover the amounts which have been paid in excess to the applicants. Aggrieved by the aforesaid two orders they have approached the Tribunal u/s 19 of the A.T.Act.

The applicants claim that they were given ad hoc promotion to group 'B'. some of the applicants have also ed claim/that their suitability was tested by D.P.C and thereafter they were given promotion to give Group'B' in the scale of Rs.6500-10,500. In all the applications counter affidavit have been filed. We have heard Shri H.N.Tripathi ,Shri Sudhir Agrawal, Shri H.S.Srivastava and Shri A.K.Dave learned counsel appearing for the applicants and Shri Amit Sthalekar and Shri A.K.Mullick learned counsel appearing for the respondents.

The learned counsel for the applicants have submitted that the impugned orders are liable to be quashed on the short ground that before passing the aforesaid orders the applicants have not been provided any opportunity of hearing. It is submitted that once the order dated 20.4.1999 was given effect and the applicants were given the revised pay scale with the benefit accrued to them, for depriving of this benefit it was obligatory for the respondents to provide the reasonable opportunity before passing the impugned orders. Learned counsel for the applicants has placed

do'n the death there is an

reliance in the case of 'Dr.Avneesh Kumar and Others Vs.

Director Indian Veterinary Research Institute Bareilly

and Others reported in 1999 ALJ Pg-900(DB) and has

submitted that impugned orders cannot be sustained as no

reason whatsoever, has been assigned for cancelling the

earlier orders and such non speaking order is void and

cannot be sustained on account of arbitrariness.

Learned counsel for the respondents on the other hand, submitted that the respondents were competent to revise the order fixing pay scale. The earlier order was not proper hence it was revised by subsequent orders. There is no illegality involved and applicants were not entitled for any hearing in such policy matters. In sum and substance, the case of the respondents is that the individual orders have not been passed against the applicants, orders impugned are applicable to all the employees serving in the country in group 'B' and in such cases opportunity of hearing was not practicable to provide individually to all the employees.

We have carefully considered the submissions of the learned counsel for the parties. We do not find any force in the submission of learned counsel for the respondents that opportunity of hearing could not be provided to the applicants as their number is very large and it was not practicable. In such a situation, a general notice could be given and the applicants could be heard through their representatives. It is not disputed that the earlier order revising pay scale was implemented and benefit under the same accrued to the applicants and they were receiving the revised pay scale. They could not be deprived of such benefit without adequate opportunity of hearing. The legal position is well settled that whenever an order is passed which

entails serious civil consequences against the person affected he should be given an opportunity of hearing. In the impugned orders no reasons what so ever have been indicated for canc-elling the earlier revision of pay scales. Even in counter affidavit the reasons have not been disclosed for having a second view on the matter. In such a situation the possibility of arbitrariness cannot be ruled out. The judgement of Division bench in case of Dr.Avneesh KUmar(Supra)is squarely applicable in facts of present case. In the aforesaid facts and circumstances the impugned orders cannot be sustained.

For the reasons stated above, all these OAs are allowed. The impugned orders dated 14.7.99,20.7.99 & 16.8.99(Annexure Al,A2,&A3) in OA No.1005/99, impugned order dated 20.7.99 in OA No.912/99, impugned orders dated 14.7.99,2.8.99 &11.8.99(Annexures Al to A4) in OA No.1027/99, impugned orders dated 14.7.99,20.7.99,29.7.99 2.8.99 in OA 1072/99, impugned orders dated 14.7.99,20.7.99 & 31.8.99 in OA 1095/99, impugned orders dated 14.7.99, 20.7.99 & 3.8.99 in OA No.1226/99, impugned order dated 17.9.99 in OA No. 1227/99, impugned order dated 8.9.99 in OA 1228/99, impugned orders dated 14.7.99,20.7.99 & 4.10.99 in OA 1281/99, impugned order dated 16.9.99 in OA 1374/99, impugned orders dated 14.7.99, 20.7.99 & 22.9.99 in OA No.1383/99, impugned orders dated 14.7.99,20.7.99 and 17.9.99 No.1384/99, impugned orders dated 8.9.99, 16.9.99 and 20.9.99 in OA No.1273/99 to the original applications are being quashed. However, it is left open to the respondents to pass a fresh order in accordanc e with law after affording adequate opportunity of hearing to the applicant. During the pendency of these applications if any recovery has been made from the applicants, they will be entitled to get the amount back within a period of three months from the date of receipt of copy of this order. There will be no orders as to costs.

Let a copy of this order be kept in all the OAs.



Section Officer Central Admn. Tribunal Abshabed.